Motion Re: Appointment Of One Member To The Joint Committee On Constitution (One Hundred And Twenty?Ninth Amendment) Bill, 2024 And Union Territories Laws (Amendment) Bill, 2024

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move:

?That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one Member of Rajya Sabha to the Joint Committee on the Constitution (One Hundred and Twenty?ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 in the vacancy caused by the resignation of Shri V. Vijayasai Reddy from Rajya Sabha and communicate to this House the name of the Member so appointed by Rajya Sabha to the Joint Committee.?

माननीय सभापति : प्रश्न यह है :

?िक यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा संविधान (एक सौ उनतीसवां संशोधन) विधेयक, 2024 तथा संघ राज्यक्षेत्र विधि (संशोधन) विधेयक, 2024 संबंधी संयुक्त सिमित में राज्य सभा से श्री वी. विजयसाई रेड्डी के त्याग-पत्र से उत्पन्न हुई रिक्ति में राज्य सभा के एक सदस्य को नियुक्त करे और राज्य सभा द्वारा संयुक्त सिमित में इस प्रकार नियुक्त सदस्य का नाम इस सभा को सूचित करे।?

प्रस्ताव स्वीकृत हुआ ।
